

N J A REGIONAL JUDICIAL CONFERENCE (WEST ZONE)
STRENGTHENING JUSTICE DELIVERY SYSTEM: TOOLS & TECHNIQUES (P-917)
Organized by Hon'ble Rajasthan High Court, Rajasthan State Judicial Academy and National Judicial Academy, India
Venue: The Gateway Hotel, Banar Road, Jodhpur (Rajasthan)
15th May, 2015 to 17th May, 2015 (TENTATIVE PROGRAMME SCHEDULE)

FRIDAY 15 th May, 2015 Day 1	SESSION 1 <i>10.30 a.m. – 11.30 a.m.</i> Inaugural Session *	T E A B R	SESSION 2 <i>12:00 a.m. – 1:00 p.m.</i> Transforming our Justice Delivery System: From Legalistic to Justice Orientation <i>Justice Gyan Sudha Misra</i> <i>Justice B.S. Chauhan</i>	L U N C H B	SESSION 3 <i>2:00 p.m. – 3:00 p.m.</i> State of Justice Delivery System in India: Reflection by Judges (Breakout Group Discussions) (1) Infrastructure Issues: What is need? (2) Court Managers: What are functions? What should be functions? (3) Bench & Bar relationship: Issues and Challenges. (4) Performance Assessments Unit System. (5) Low Civil Filings – causes and what does it indicates?	T E A B R	SESSION 4 <i>3:15 p.m. – 5:00 p.m.</i> State of Justice Delivery System in India : Reflection by Judges (Breakout Group Presentations) (1) Infrastructure Issues: What is need? (2) Court Managers: What are functions? What should be functions? (3) Bench & Bar relationship: Issues and Challenges. (4) Performance Assessments Unit System. (5) Low Civil Filings – causes and what does it indicates?
SATURDAY 16 th May, 2015	SESSION 5 <i>10:00 a.m. – 11:30 a.m.</i> Judicial Initiatives for Litigant Friendly Environment in the Courts <i>Justice Gyan Sudha Misra</i> <i>Justice Ravi Tripathi</i> <i>Justice Shalini Phansalkar Joshi</i> <i>Justice M.R. Shah</i>	E A K	SESSION 6 <i>12:00 a.m. – 1:15 p.m.</i> Management Tools to Reduce Life Span of Civil Litigation <i>Justice Ravi Tripathi</i> <i>Justice R.C. Chavan</i>	R E A K	SESSION 7 <i>2:15 p.m. – 3:30 p.m.</i> Criminal Justice System in India: Constitutional Perspective <i>Justice Arun Mishra</i> <i>Justice K.S. Ahluwalia</i> <i>Justice Sirpurkar</i>	E A K	SESSION 8 <i>3:45 p.m. – 5:00 p.m.</i> The Use of ICT Tools <i>Justice Madan B. Lokur</i> <i>Justice R.C. Chavan</i> <i>Mr. C.M. Joshi</i>
SUNDAY 17 th May, 2015 Day 3	SESSION 9 <i>9:00 a.m. – 10:45 a.m.</i> ADR Mechanism and Role of Judges <i>Justice Ranjan Gogoi</i> <i>Justice V.S. Sirpurkar</i> <i>Chief Justice Sunil Ambwani</i>		SESSION 10 <i>11:00 a.m. – 12:00 p.m.</i> Public Law Lecture <i>Mr. Arun Shourie</i> <u>12:00 p.m. to 12:30 p.m.</u> Valedictory Session *				

* **Note:** Schedule for Inaugural and Valedictory Sessions will be prepared by the Hon'ble Rajasthan High Court.